

The High Court of Judicature at Patna

Commercial Appellate Division in the Patna High Court, Patna

Month -September (2024)

No. of cases pending at the beginning of the month	No. of cases instituted during the month	No. of cases disposed of during the month	No. of cases pending at the end of the month
15	1	2	14

Commercial Courts of Civil Judges (Senior Division) in Bihar

(Commercial disputes where value of the Suit or Dispute not less than Rs. 3 Lacs and upto Rs. 1 Crore)

Month –September / 2024

No. of cases pending at the beginning of the month	No. of cases instituted during the month	No. of cases disposed off during the month	No. of cases pending at the end of the month
371	1	3	369

Commercial Courts of District Judges in Bihar

(Commercial disputes where value of the Suit or Dispute exceeds Rs. 1 Crore)

Month –September/ 2024

No. of cases pending at the beginning of the month	No. of cases instituted during the month	No. of cases disposed of during the month	No. of cases pending at the end of the month
60	8	4	64

Commercial Appellate Courts (at District Judges level) in Bihar

Month –September / 2024

No. of cases pending at the beginning of the month	No. of cases instituted during the month	No. of cases disposed of during the month	No. of cases pending at the end of the month
0	0	0	0

Form 1**List of cases e-filed during the month of September/ 2024 in the State of Bihar**

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile No.	Advocate E-mail Id	Date of registration	Date of e-filing
<u>Month</u> <u>-September/</u> <u>2024</u>	2	3	4	5	6	7	8	9	10
1	Commercial Court of District Judge	West Champaran	01/2024	Sri Sai Organic Foods Pvt. Ltd. V/s Lakho Agricultural and food products pvt. Ltd.	Sri Sushil Kumar Chaubey Adv.	9470654234	N/A	10.09.2024	10.09.2024

Form 2**List of cases in which e-payment of Court fees was made during the month of September/ 2024 in the State of Bihar**

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of registration	Date of e-payment of Court fee
1	2	3	4	5	6	7	8
1	Commercial Court of District Judge	West Champaran	01/2024	Sri Sai Organic Foods Pvt. Ltd. V/s Lakho Agricultural and food products pvt. Ltd.	Sri Sushil Kumar Chaubey Adv.	10.09.2024	12.09.2024

Form 3**List of cases in which Electronic Service of Process has taken place during the month of September/ 2024 in the State of Bihar**

Sr. No.	Court	District	Case No.	Petitioner Name	Advocate	Date of registration	Date of Electronic Service of
1	2	3	4	5	6	7	8
1	Commercial Court of District Judge	West Champaran	01/2024	Sri Sai Organic Foods Pvt. Ltd. V/s Lakho Agricultural and food products pvt. Ltd.	Sri Sushil Kumar Chaubey Adv.	10.09.2024	Process not issued

Form 4

List of total no. of cases randomly allocated during the month of September/ 2024 in the State of Bihar

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	2	3	4	5	6	7
1	Commercial Court of District Judge	West Champaran	District Judge, West Champaran	X	Commercial Suit	Not allocated

Form 5

List of cases in which Case Management Hearing was held during the month of September/ 2024 in the State of Bihar

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of registration	Date of case Management Hearing
1	2	3	4	5	6	7	8
1	Commercial Court of District Judge	West Champaran	01/2024	Sri Sai Organic Foods Pvt. Ltd. V/s Lakho Agricultural and food products pvt. Ltd.	Sri Sushil Kumar Chaubey Adv.	10.09.2024	12.09.2024

Form 6

Contested Commercial Cases disposed of during the month of September/ 2024 in the State of Bihar

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Date for Disposal (Contested/Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
<u>Month</u> <u>-September/</u> <u>2024</u>	2	3	4	5	6	7	8	9	10	11	12	13	14
1	Commercial Court of District Judge	West Champaran	01/2024	Sri Sai Organic Foods Pvt. Ltd. V/s Lakho Agricultural and food products pvt. Ltd.	Sri Sushil Kumar Chaubey Adv.	10.09.2024	No	12.09.2024	2 days	Uncontested	N/A (Petition return)	N/A	N/A

Form 7

Summary of Commercial Cases during the month of September / 2024 in the State of Bihar

Sr. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed of during the month	Total number of cases pending at the end of the month
<u>Month</u> <u>-September/</u> <u>2024</u>	<u>II</u>	<u>III</u>	<u>IV</u>	<u>V</u>	<u>VI</u>	<u>VII</u>
1	Commercial Court of Civil Judge (Senior Division)	Aurangabad	6	0	0	6
		Begusarai	128	0	0	128
		Buxar	1	0	0	1
		Darbhanga	9	0	0	9
		East Champaran (Motihari)	12	0	0	12
		Gopalganj	1	0	0	1
		Kaimur at Bhabhua	1	0	0	1
		Katihar	6	0	0	6
		Kishanganj	128	0	0	128
		Munger	1	0	0	1
		Muzaffarpur	8	0	2	6
		Nawada	1	0	0	1
		Patna	23	1	0	24
		Purnea	11	0	1	10
		Saran (Chapra)	10	0	0	10
		Sitamarhi Sadar	21	0	0	21
Vaishali (Hajipur)	4	0	0	4		
2	Commercial Court of District Judge	Begusarai	1	0	0	1
		Gaya	1	0	0	1
		Madhubani	3	0	0	3
		Munger	2	0	0	2
		Muzaffarpur	10	5	3	12
		Patna	40	2	0	42
		Purnea	1	0	0	1
		Rohtas (Sasaram)	1	0	0	1
		Vaishali (Hajipur)	1	0	0	1
		West Champaran	0	1	1	0
3	District Judge (Appellate Court)	x	0	0	0	0